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High Level Committee on 5G

3668. SHRI SANJAY RAUT: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether any High Level Committee on 5G has asked to go for 5G trials immediately with all opposed to include Chinese vendors due to security concerns;
 - (b) if so, the details thereof and Government's response thereto; and
- (c) the details of the steps taken or proposed to be taken by Government for getting affordable and secured services of 5G in the country?

THE MINISTER OF COMMUNICATIONS (SHRI RAVI SHANKAR PRASAD):

(a) to (c) An inter-ministerial High Level Forum for 5G India 2020 was constituted in September, 2017 to articulate the Vision for 5G in India and to recommend policy initiatives and action plans to realize this vision. The High Level Forum submitted its report titled as "Making India 5G Ready" in August, 2018. Based on the report, the Government is creating an enabling framework for deployment of affordable and secure 5G services in India. A cub-Committee on 5G and technology trials having representatives from relevant Departments/Ministries has been thereafter constituted under the Chairmanship of Principal Scientific Advisor to give recommendations on various issues, including security, relating to 5G and technology trials in India.

Poor utilisation of digital infrastructure

3669. SHRI SANJAY RAUT: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether it is a fact that there is poor utilisation of digital infrastructure/ fiber assets that has been created across more than 1,00,000 Gram Panchayats in the country;
 - (b) if so, the details thereof and Government's response thereto;
- (c) whether the Department of Telecommunications (DoT) proposes to monetise fibre assets built by Government under the BharatNet through outright sale to private players or by leasing these assets for a 20-year period after a bidding process; and
 - (d) if so, Government's response thereto and the steps proposed in this regard?

THE MINISTER OF COMMUNICATIONS (SHRI RAVI SHANKAR PRASAD): (a) and (b) BharatNet project is being implemented in a phased manner to provide broadband connectivity to all the Gram Panchayats (approx. 2,50,000) in the country.

As part of this project, the last mile connectivity, through Wi-Fi or any other suitable broadband technology, is being provided at all the GPs in the country. The Digital Communications Commission (DCC) has approved to award the work of provisioning of 2 Wi-Fi Access Points (APs) in about 10,000 GPs of Rajasthan for implementation through Government of Rajasthan and the remaining GPs of BharatNet Phase-I through CSC e-Governance Services India Limited. So far, Wi-Fi hotspots have been installed at 43,558 GPs and out of them, services are being provided in 14,770 GPs, catering to about 12.4 lakh users. Further, 31531 Fibre to the Home (FTTH) connections have been provided.

(c) and (d) Based on the report of a committee chaired by CEO, NITI Aayog, Digital Communications Commission (DCC) on 13.06.2019 has approved a revised strategy for creation, maintenance and utilisation of BharatNet through Public-Private Partnership (PPP) Model and the same is being taken to the Union Cabinet for information.

Mobile towers in Jammu and Kashmir

3670. MIR MOHAMMAD FAYAZ: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether Government is planning to telephonically connect Machil, Keran, Budanamel and Jumagurd border areas in Jammu and Kashmir; and
- (b) whether there is any plan to install mobile towers in these areas and if so, the details thereof?

THE MINISTER OF COMMUNICATIONS (SHRI RAVI SHANKAR PRASAD): (a) and (b) A total 148 Mobile Towers in Jammu and Kashmir State have been approved under the Universal Service Obligation Fund (USOF) Schemes for providing connectivity to the 361 villages of uncovered areas of Ladakh and Kargil (Jammu and Kashmir region), border areas and other priority areas. However, presently, there is no specific plan to install mobile towers to connect Machil, Keran, Budanamel and Jumagurd border areas in Jammu and Kashmir.